

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 597 of 2011

Kanhaiya Pathak & Ors. Petitioners

Versus

The State of Jharkhand & Anr. Opp. Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. P.K. Mukhopadhyay, Advocate

For the State : Mr. Bhola Nath Ojha, A.P.P.

10/Dated: 08/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Status report has been received wherein it has been informed that the case is pending for appearance of the accused.

Post the matter on 04.10.2021 under the heading for admission.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/